

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The Bifurcation of Centralized Committee for Library was made vide this office note dated 28.03.2025. However, as per Minutes of Meeting dated 13.05.2025 held with all Ld. Principal District & Sessions Judges, Delhi/New Delhi, it has been decided to re-constitute the following Centralized Committee for procurement of Library articles for Delhi District Courts, Delhi/New Delhi.

Name of the Committee	Name of Judicial Officer	Designation
Centralized Committee for Library	Sh. Pawan Kumar Jain Principal Judge, Family Court (Central), THC	Chairperson
	Sh. Neeraj Gaur Judge Family Court (North), RHN	Member
	Sh. Sushant Changotra ASJ (FTC), (East), KKD	Member
	Sh. Sunil Kumar Sharma Chairman, (IT & DIGITIZATION) Delhi District Courts	Member
	Sh. Abhilash Malhotra Presiding Officer Appellate Tribunal (MCD), THC	Member
	Sh. Abhishek Kumar CJM (Central), THC	Member
	Sh. Ajay Mehrol DDO/Sr. Accounts Officer (Central), THC	Member
	Sh. Sushil Kumar DCA (Audit/Admin) Directorate of Audit "C" Wing, 4 th Floor, Delhi Secretariat, New Delhi-110002	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)

Delhi

Dated 14 MAY 2025

No. 22461-22491 /F.1(3)/Gaz/2025

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, all Court complexes, Delhi/ New Delhi/ Rouse Avenue.
3. The Officers concerned.
4. The AO(J)/DDO/Branch In-Charge, Admin-I-II-III, Filing Section, E-Sewa & Suvidha Kendra (Central), Library, Accounts (Central), Tis Hazari Courts, Delhi.
5. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
6. The R&I Branch (Central) for uploading on LAYERS.
7. The PS to undersigned.



Principal District & Sessions Judge (HQs)

Delhi